

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 29th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Delhi Distribution Co. Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhury
Mr. Anand Kumar Shrivastava
Counsel for the Respondent(s): Mr. Daleep Kr. Dhayani for
Mr. Pradeep Misra for R.1

ORDER

Mr. Daleep Dhyani undertakes to file Vakalatnama on behalf of Respondent No.1 within two days and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 21.02.2013 after serving copy on the other side.

Post the matter on **05.03.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**